

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION

RAJYA SABHA
UNSTARRED QUESTION NO. 92
ANSWERED ON 03/02/2025

HAR GHAR NAL SE JAL YOJANA

92 # Smt. Mahua Maji:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the reasons for only 2,713 households in the State of Jharkhand getting tap water in December 2024, whereas the number was higher earlier and the steps taken to reinstate the scheme;
- (b) whether rural families in the State of Jharkhand, Rajasthan, and West Bengal are deprived of clean drinking water due to delay on the part of the Central Government and the details of immediate steps taken to address this issue; and
- (c) whether Government acknowledges the nine months delay in releasing fund as a hindrance to the supply of drinking water under the Jal Jeevan Mission despite the allocation of ₹ 2114.22 crore for the same?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI
(SHRI V. SOMANNA)

(a) & (b) Government of India, in partnership with States, is implementing Jal Jeevan Mission (JJM) since August, 2019 to provide potable tap water supply in adequate quantity, of prescribed quality and on regular & long-term basis to every rural household in the country. Drinking Water being a state subject, the responsibility of planning, approval, implementation, operation, and maintenance of drinking water supply schemes, including those under the JJM, lies with State/UT Governments. The Government of India supports the States by providing technical and financial assistance.

As reported by respective State Governments, the status of household tap water connections (FHTCs) in Jharkhand, Rajasthan, and West Bengal are as under: -

S. No.	State	No. of Rural Households (in Lakhs)	No. of Rural Households with tap water connection as on 15.08.2019	No. of Rural Households with tap water connection as on 29.01.2025
1	Jharkhand	62.55	3.45 (5.52%)	34.18 (54.65%)
2	Rajasthan	107.77	11.68 (10.84%)	59.56 (55.27%)
3	West Bengal	175.56	2.14 (1.22%)	95.33 (54.33%)

Source: JJM IMIS

(c) Under Jal Jeevan Mission, Central Grants-in-aid are released to the States, including Jharkhand, based on their fulfilment of eligibility conditions as per the extant programme and M/o Finance guidelines. Further, M/o Finance, has also directed to release any Central Grant to identified States, including Jharkhand, only through SNA-SPARSH after 31.07.2024. As reported on 29.01.2025, the State of Jharkhand still has balance of Rs. 119.12 Cr. in their Single Nodal Account.
